

[Secretary]

(2) The Appropriation (Railways) No. 3 Bill, 1967.

(3) The Indian Official Secrets (Amendment) Bill, 1967.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following two Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 12th August, 1967 :—

(1) The Public Wakfs (Extension of Limitation) Amendment Bill, 1967.

(2) The Standards of weights and Measures (Extension to Kohima and Mokokchung Districts) Bill, 1967.

12.47 Hrs.

PUBLIC ACCOUNTS COMMITTEE

EIGHTH AND NINTH REPORTS

SHRI M. R. MASANI (Rajkot) : Sir, I beg to present the following Reports of the Public Accounts Committee :—

(1) The Eighth Report on Action Taken by Government on the recommendations of the Committee contained in their Forty-ninth Report (Third Lok Sabha) on the Audit Report on the Accounts of the Khadi and Village Industries Commission for the year 1963-64.

(2) The Ninth Report on Action Taken by Government on the recommendations of the Committee contained in their Thirty-fourth Report (Third Lok Sabha) relating to grants, loans, contracts and facilities given by the Central Government Departments/Ministries to the Bharat Sevak Samaj.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRD AND FOURTH REPORTS

SHRI SURENDRANATH DWIVEDI (Kendrapara) : Sir, I beg to present the following Reports of the Committee on Public Undertakings :—

(1) Third Report on Action taken by Government on the recommendations contained in the Fourth Reports of the Committee (Third Lok Sabha)—Life Insurance Corporation of India, Bombay.

(2) Fourth Report on action taken by Government on the recommendations contained in the Second Report of the Committee (Third Lok Sabha)—Hindustan Insecticides Limited, New Delhi.

12.48 Hrs.

MOTIONS RE: EXTENSION OF TIME FOR PRESENTATION OF REPORTS OF JOINT COMMITTEE ON BILLS

(i) CONSTITUTION (AMENDMENT) BILL

SHRI KHADILKAR (Khed) : I beg to move :

“That the time appointed for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India, be extended up to the last day of this session.”

MR. SPEAKER : The question is :

“That the time appointed for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India, be extended up to the last day of this session.”

The motion was adopted.

(ii) UNLAWFUL ACTIVITIES (PREVENTION) BILL

DR. SUSHILA NAYAR (Jhansi) : I beg to move :

“That the time appointed for the presentation of the Report of the Joint Committee on the Bill to provide for the more effective prevention of certain unlawful activities of individuals and associations and for matters connected therewith, be extended up to the 20th November, 1967.”

MR. SPEAKER : The question is :

“That the time appointed for the presentation of the Report of the Joint Committee on the Bill to provide for the more effective prevention of certain un-